

ITEM NO.806

COURT NO.7

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 22972/2017

UNION OF INDIA & ANR.

Appellant(s)

VERSUS

PFIZER LIMITED & ORS.

Respondent(s)

WITH

C.A. No. 22982-23404/2017 (XIV)

Date : 05-12-2018 These petitions were orally MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s)

Mr. Gurmeet Singh Makker, AOR
Mr. Satya Mitra, AOR
M/S. Khaitan & Co., AOR
Mr. Raghavendra S. Srivatsa, AOR
Mr. Balaji Srinivasan, AOR
Mr. Apoorv Kurup, AOR
Mr. Smarhar Singh, AOR
Ms. Herinder Kaur Brar, AOR
Mr. Ashwani Kumar, AOR
Mr. Dheeraj Nair, AOR

For Respondent(s)

M/S. Cyril Amarchand Mangaldas Aor, AOR
Mr. E. C. Agrawala, AOR
Mr. Dheeraj Nair, AOR
Mr. Sarvesh Singh, AOR
Mr. Rajeev Maheshwaranand Roy, AOR
Mr. Sachin Gupta, AOR
Mr. Shyam D. Nandan, AOR
Mr. Mishra Saurabh, AOR
Ms. Archana Sahadeva, AOR
M/S. Khaitan & Co., AOR
Mr. Amit Sharma, AOR
Mr. Ashutosh Jha, AOR
M/S. Karanjawala & Co., AOR
Ms. Liz Mathew, AOR
Mr. Anupam Lal Das, AOR
Mr. Smarhar Singh, AOR
Mr. Dhruv Pall, AOR

Ms. Tatini Basu, AOR
Mr. Gurmeet Singh Makker, AOR
Mr. Ashwani Kumar, AOR
Mr. M. P. Devanath, AOR
Mrs. Pragya Baghel, AOR
Ms. Diksha Rai, AOR

UPON being MENTIONED the Court made the following
O R D E R

List Diary Nos. 175696/2018 and 175687/2018 in Civil Appeal
No. 23031/2017, if the same are in order, which is likely to be
listed in due course.

(MANAV SHARMA)
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR